

Parliament Session Alert

Budget Session: January 31, 2025 – April 4, 2025

Highlights

- ◆ The Budget Session of Parliament is scheduled to be held between January 31, 2025 and April 4, 2025. There will be a total of 27 sittings.
- ◆ 12 pending Bills have been listed for consideration and passing. Four Bills have been listed for introduction, consideration and passing. These are listed below:

Bills listed for introduction, consideration and passing

Short Title	Key Objective
Finance	
The Finance Bill, 2025	Seeks to give effect to tax proposals
Home Affairs	
The Immigration and Foreigners Bill, 2025	Seeks to simplify laws by repealing and reenacting four Acts: (i) the Passport (Entry into India) Act, 1920, (ii) the Registration of Foreigners Act, 1939, (iii) the Foreigners Act, 1936, and (iv) the Immigration (Carriers' Liability) Act, 2000
Aviation	
The Protection of Interests in Aircraft Objects Bill, 2025	Seeks to provide a mechanism for protection of interests in aircraft objects and to implement two relevant international conventions
Education	
The "Tribhuvan" Sahkari University Bill, 2025	To establish the "Tribhuvan" Sahkari University

Bills listed for consideration and passing

Short Title	Key Objectives	Introduced on	Status
Minority Affairs / Home Affairs / Social Justice			
The Waqf (Amendment) Bill, 2024	Amends the Waqf Act, 1995, to allow for non-Muslims members in the Central Waqf Council and Waqf Boards, revoke the finality of Waqf Tribunal decisions, and grant Collectors the power to conduct surveys of waqf properties.	8 Aug 2024 Lok Sabha	Referred to Joint Parliamentary Committee Report presented to Speaker on 30 Jan 2025
The Mussalman Wakf (Repeal) Bill, 2024	Repeals the Mussalman Wakf Act, 1923.	8 Aug 2024 Lok Sabha	Pending in Lok Sabha
The Disaster Management (Amendment) Bill, 2024	Provides for creation of Urban Disaster Management Authorities in cities and for formation of State Disaster Response Forces at the state level.	1 Aug 2024 Lok Sabha	Passed by Lok Sabha Pending in Rajya Sabha
The Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2024	Reserves seats in the Goa Legislative Assembly for Scheduled Tribes.	5 Aug 2024 Lok Sabha	Pending in Lok Sabha

Short Title	Key Objectives	Introduced on	Status
Transport / Shipping			
The Merchant Shipping Bill, 2024	Replaces the Merchant Shipping Act, 1958, modifies provisions related to ship registration, regulation of maritime training institutes, seafarer welfare, and pollution control.	10 Dec 2024 Lok Sabha	Pending in Lok Sabha
The Coastal Shipping Bill, 2024	Seeks to regulate vessels engaged in trade within Indian coastal waters.	2 Dec 2024 Lok Sabha	Pending in Lok Sabha
The Railways (Amendment) Bill, 2024	Repeals the Indian Railway Board Act, 1905 and incorporates the provisions of the 1905 Act into the Railways Act, 1989.	9 Aug 2024 Lok Sabha	Passed by Lok Sabha Pending in Rajya Sabha
The Carriage of Goods by Sea Bill, 2024	Replaces the Indian Carriage of Goods by Sea Act, 1925, which provides for the rights and liabilities attached to goods transported via sea. Retains most provisions of the Act.	9 Aug 2024 Lok Sabha	Pending in Lok Sabha
The Bills of Lading Bill, 2024	Replaces the Indian Bills of Lading Act, 1856, which provides for a legal framework for issuance of bills of lading, a document issued by a freight carrier to a shipper. Retains most provisions of the Act.	9 Aug 2024 Lok Sabha	Pending in Lok Sabha
Banking / Commerce and Industry			
The Oilfields (Regulation and Development) Amendment Bill, 2024	Expands the definition of mineral oils, introduces petroleum leases, and decriminalises some offences.	5 Aug 2024 Rajya Sabha	Passed by Rajya Sabha Pending in Lok Sabha
The Boilers Bill, 2024	Replaces the Boilers Act, 1923, which provides for the regulation and safe operation of boilers. Bill retains all provisions of the Act.	8 Aug 2024 Rajya Sabha	Passed by Rajya Sabha Pending in Lok Sabha
The Banking Laws (Amendment) Bill, 2024	Amends different banking laws to alter the tenure of directors of co-operative banks, and expand provisions for the settlement of unclaimed amounts.	9 Aug 2024 Lok Sabha	Passed by Lok Sabha Pending in Rajya Sabha

Sources: Lok Sabha and Rajya Sabha Bulletins dated January 31, 2025; PRS.

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